

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-324  
IB-2068/ND/2019

IN THE MATTER OF:

M/s Century Road Transport Pvt. Ltd.

Vs

M/s Tyson Retail Services Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Ashwini Kumar and Adv. Puneet Sharma

For the Respondent

: Adv. Rajesh Sharma

ORDER

Mr. Rajesh Sharma, CEO of the respondent company appeared in person and seeks time to engage a counsel. Let the same be done. List the case for 05.02.2020, as prayed for.

sdl -

(K.K. VOHRA)  
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

NK